

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

1. Collectorate, North (Demand No. 15).
2. Jails (Demand No. 18).
3. Revenue (Demand No. 33).
4. State Election Commission (Demand No. 73).
5. Water Resources (Demand No. 74).
6. River Navigation (Demand No.77).
7. Legal Metrology (Demand No. 80).
8. Information Technology (Demand No. 82).
9. Department of Rural Development (Demand No. 85).

2. SHRI MANOHAR PARRIKAR, Chief Minister to lay the Annual Report of the Goa Human Rights Commission for the year 2016 – 17.

3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-6)

Demand No. 7 -	Settlement & Land Records
Demand No. 15 -	Collectorate, North Goa
Demand No. 16 -	Collectorate, South Goa
Demand No. 33 -	Revenue
Demand No. 52 -	Labour
Demand No. 60 -	Employment
Demand No. 82 -	Information Technology

4. GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. Shri Manohar Parrikar, Chief Minister to move that The Goa State Higher Education Council Bill, 2018, be taken into consideration;

ALSO to move that the bill be passed.

2. Shri Manohar Parrikar, Chief Minister to move that The Goa Lokayukta (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the bill be passed.

3. Shri Manohar Parrikar, Chief Minister to move that The Goa State Commission for Backward Classes (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the bill be passed.

4. Shri Vijai Sardesai, Minister for Town and Country Planning to move that The Goa Town and Country Planning (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the bill be passed.

**ASSEMBLY HALL
PORVORIM-GOA
27TH JULY, 2018**

**N. B. SUBHEDAR
SECRETARY**